

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPL. JUDGE (PC ACT) (CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz./2023/ 2479D

Dated 24/3/23

To

The Director (Academics)  
Chairperson (Officiating)  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Court Attachment of Officers of DHJS In District Courts.**

**Ref: No. DJA/Trg./Ex-03/2023/1488 dated 23<sup>rd</sup> March, 2023**

Madam,

With reference to your letter on the subject captioned above, I am directed to inform that the Judicial Officer, Rouse Avenue Court Complex, New Delhi is on leave with whom the trainee Judicial Officer is attached for 24<sup>th</sup> March, 2023:

S. No.	Name of the Judicial Officer who is on leave	Date of Leave	Name of the trainee Judicial Officer
1.	Sh. Balwant Rai Bansal, Special Judge (PC Act) (CBI)	Medical Leave on 24.03.2023	Ms. Shama Gupta

In view of the above, the trainee Judicial Officer is attached with the following Judicial Officer, RACC, New Delhi, as per the date mentioned against his name:--

S.No.	Name of the Judicial Officer	Date of attachment	Name of the trainee Judicial Officer
1.	Sh. Sanjay Bansal, Special Judge (PC Act) (CBI) (Coal Block Cases)-02	24.03.2023	Ms. Shama Gupta

Yours faithfully,

*AR*

(Arun Bhardwal)  
Officer In-charge (Judicial)  
For Principal District & Sessions Judge  
cum- Special Judge (PC Act) (CBI)  
Rouse Avenue Court Complex, New Delhi.

No. JOTP/RACC/Gaz./2023/ 2480 - 2487D

Dated: 24/3/23

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.

*AR*

Officer In-charge (Judicial) Link  
For Principal District & Sessions Judge  
cum- Special Judge (PC Act) (CBI)  
Rouse Avenue Court Complex, New Delhi.